

(d) There is no proposal under consideration for bringing legislation to curb the growth of powerlooms at present. There is, however, a proposal for bringing a legislation for reservation of certain varieties of fabrics for production by the handloom sector.

Regularisation of Services of Employees of Central Silk Board

4607. SHRI RAMAVATAR SHASTRI : Will the Minister of COMMERCE be pleased to state :

(a) whether the employees working in the Central Silk Board have not been made permanent even after their six to fifteen years of service in the Board ;

(b) if so, the reasons thereof ; and

(c) the action Government propose to take for regularising their services ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) to (c) 381 employees of the Central Silk have already been confirmed against the existing 422 permanent posts in the Board. Since several institutions

functioning under the control of Central and State Governments had been taken over by the Central Silk Board, consolidated seniority list is yet to be finalised by the Board. After finalisation of the seniority list the Board will taken action to confirm the eligible employees against the remaining permanent posts and other posts that may become available in due course as a result of the conversion of temporary posts into permanent ones.

Petro Dollar Investments in Industries

4608. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state :

(a) whether any of Gulf countries have offered to make big petro-dollar investments in some of our industries; and

(b) if so, the extent of such offer and the industries that will be benefited by these investments ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) (a) and (b) : A statement is attached showing the approvals accorded by Government so far for investment from the oil exporting developing countries.

Statement

Cases Approved Under the Facility for Investment from OED Countries in India

S.N.	Name of Indian party	Extent of OEDC equity	Country of roigin of foreign equity	Item of manufacture
1. 100% export oriented cases				
(i)	State Industrial Investment Corporation of Maharashtra (SICOM). Bombay.	40% (Rs. 112 lakhs)	Bahrain	Meat processing
(ii)	Eastland Combines, Trivandrum.	40% (Rs. 7.2 lakhs)	Abu Dhabi	Water Coolers deep freezers.
(iii)	Hyatkum Exporis Ltd., Varkala, Kerala.	26.7% (Rs. 8 lakhs)	Lebanon	Mineral Water.
2. Others :				
(i)	ARC Cement Ltd., New Delhi.	6.25% (Rs. 10 lakhs)	Baharain	Portland Cement.
(ii)	Dr. S.L. Sharma and Mr. Tony N. Jashanmal (Arab) Gulf-Investment Co. Pvt. Ltd.) New Delhi.	33.3% (Rs. 8.3 lakhs)	Kuwait	Investment Consultancy
(iii)	Nalinikant Nandlal Kilachand, Bombay.	40% (Rs. 300 lakhs)	Abu Dhabi	Offshore and Onshore Platform for oil industry.
(iv)	Pradeshya Industrial Invest- Corporation of U.P., Lucknow.	40% (approx Rs. 65 crores) (approved in principle)	Baharain	Setting up of fertilizer plant.
(v)	Jaypec Rewa Cement Ltd., Delhi.	28.85% (Rs. 7.5 crores)	Dubai, U.A.E.	setting up of Cement Plant.